

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/72/2016

NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi

NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. Grawtham kuma
Athiban Vijay
for
Anil Nair

Counsel for R

Athiban

2) Sharath Chandran

Counsel for the
Petitioner.

Sharath

ORDER

Shri Sharath Chandran, Counsel for petitioner present. Proxy Counsel for respondent sought some more time for submitting arguments by his Senior. At his request time enlarged for final hearing. Put up on **12/6/2017 at 10.30 A.M.**

Ch. Md. Sharief Tariq
(Ch.Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)